

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 581 OF 2023**

IN THE MATTER OF

Tribunal on its motion

AMENDED MEMO OF PARTIES (As per order dated 29.11.2024)

Tribunal on its motion

VERSUS

- 1. Member Secretary, DPCC**
Building No. TC-12V, 6th Floor, C Wing,
Delhi Secretariate, I P Estate, Delhi 110002.
Email: msdpcc@nic.in (Respondent No.1)
- 2. Commissioner, MCD**
S.P. Mukherjee Civic Center, Minto Road, New Delhi
Email: commissioner@mcd.nic.in (Respondent No.2)
- 3. Vice Chairman, DDA**
Vikas Sadan, INA, New Delhi-110023
Email: vcdda@dda.org.in (Respondent No.3)
- 4. Member Secretary, Delhi Wetland Authority**
6th Level, C-Wing, Delhi Secretariat, IP Estate, New Delhi-110002
Email: ceodpgsenv.delhi@nic.in/secy-moef@nic.in (Respondent No.4)
- 5. CEO, Delhi Jal Board**
Delhi Jal Board (HQ), Public Relations Office,
Room No.306, 3rd Floor, Varunalaya Ph-II,
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